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CENTRAL ADMINISTRATIVE TRIBUNAL

CIRCUIT BENCH LUCKNOW

(A)
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T.A. NO. 1195 of 1983
(W.P. NO. 5974 of 1983)

B.D. Singh Applicant.

Versus

Union of India & Others..... Respondents.

22.2.1990

Hon'ble Justice K. Nath, V.C.

Hon'ble Mr. K. Obayya, A.M.

The case has been called twice. No body is present for the applicants. Notices were issued by registered post to the applicants as well as to their counsel but no appearance has been made on their behalf. Notice to applicant No.1 has been received back with the remark ~~Unknown~~ that " no trace of his could be found ". In the circumstances, this petition is dismissed for non-prosecution.

Sd/-
A.M.

Sd/-
V.C.

// True Copy //

Deputy Registrar
26/2/90
Central Administrative Tribunal
Lucknow Bench,
Lucknow

12/2/90
26/2/90
rrm/
16/2
checked 26/2